

HARYANA VIDHAN SABHA

Starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on Tuesday, the 11th
March, 2008.*

JUDICIAL ENQUIRY COMMISSION ON FIRE TRAGEDY OF DABWALI TOWN

***847. SH. RAM KUAMR GAUTAM, M.L.A:** Will the **Chief Minister** be pleased to state:-

- (a) the terms and conditions of the Judicial Enquiry Commission appointed to enquire into the fire tragedy of Dabwali town;
- (b) whether there was anytime bound schedule to submit the report by the said Commission; and
- (c) if so, the reason of delay in submitting the report?

Chandigarh:

SUMIT KUAMR

The 1st March,
2008

Secretary,

Haryana Vidhan Sabha